COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS (1954)

SIXTEENTH REPORT



LOK SABHA SECRETARIAT NEW DELHI December, 1954.

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MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

- 1. Shri M. Ananthasayanam Ayyangar (Chairman).
- 2. Shri Nemi Chandra Kasliwal
- 3. Shri P. Natesan
- 4. Shri Raghunath Singh
- 5. Shri Nageshwar Prasad Sinha
- 6. Shrimati Ammu Swaminadhan
- 7. Shri Choithram Partabrai Gidwani
- 8. Dr. Natabar Pandey
- 9. Shri Tridib Kumar Chaudhuri
- 10. Shri Ganesh Sadashiv Altekar
- 11. Shri Goswamiraja Sahdeo Bharati
- 12. Shri Narendra P. Nathwani
- 13. Shri C. R. Basappa
- 14. Shri B. H. Khardekar
- 15. Shri T. B. Vittal Rao.

SECRETARIAT

- 1. Shri M. N. Kaul-Secretary
- 2. Shri S. L. Shakdher-Joint Secretary
- 3. Shri V. Narasimhan—Under Secretary

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- the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee present on their behalf this their Sixteenth Report.
- 2. The Committee met on the 29th November, 1954, to consider the Resolutions set down in the List of Business for Friday, the 3rd December, 1954.
- 3. The Members whose Resolutions had been included in the Agenda for the 3rd December, 1954 were also invited to be present at the meeting and one of them attended the meeting.
- 4. The Committee having considered all aspects with respect to the Resolutions on the Agenda for the 3rd December, 1954, recommend the following time-table:
 - (i) Resolution regarding appointment of Law Commission for Revision and Modrenisation of Laws.
- Out of the total time of 2 hours and 40 minutes allotted to this Resolution 1 minute was taken up on the 19th November, 1954. The balance of 2 hours and 39 minutes may be completed on the 3rd December, 1954.
- (ii) Resolution regarding Statutory Body to control and supervise Government industrial undertakings.
- 2 hours.
- (iii) Resolution regarding comprehensive Labour Legislation.
- 2 hours.
- (iv) Resolution regarding work done under the First Five Year Plan.
- The allotment of 2½ hours made to this Resolution by the Committee in their Fourteenth Report has already been agreed to by the House on the 19th November, 1954.
- 5. The Committee also recommend that the House may sit for fifteen minutes longer on Friday, the 3rd December, 1954, in lieu of the time that was lost for the discussion of Private Members' Resolutions on the 19th November, 1954 due to the adjournment of the House earlier than the appointed hour.

M. ANANTHASAYANAM AYYANGAR

NEW DELHI;

The 30th November, 1954.

APPENDIX I

Motion re: Adoption of the Sixteenth Report of Committee on Private Member's Bills and Resolutions.

The following motion was moved by Shri Ganesh Sadashiv Altekar and was adopted by the House on the 3rd December, 1954:—

"That this House agrees with the Sixteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 1st December, 1954."

[L.S. Deb. dated 3rd December, 1954.]